

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

17.

**IA-3332(MB)2024 IN
C.P. (IB)/1126(MB)2022**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **28.06.2024**

NAME OF THE PARTIES:

Bank of Maharashtra

Vs.

Sudhirrao Vitthalrao Khandar

SECTION: 95(1), 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Deepali Jaiswar, Ld. Counsel for the RP/Applicant present through VC. None present for the Financial Creditor and Personal Guarantor.
2. Ld. Counsel for the RP seeks time to get instructions in the matter. Time granted.
3. List this matter for further consideration on **18.09.2024**.

**Sd/-
ANU JAGMOHAN SINGH
Member (Technical)**

**Sd/-
KISHORE VEMULAPALLI
Member (Judicial)**